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Ramchandra Bharasagar vs.Railways

ORDERR SL.NO.17  
O.A.No.646/14  
Date-12.04.2016

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard the learned counsel for the applicant and Mr.B.B.Patnaik, learned panel counsel for the Railways. In view of Memo filed by the applicant, this O.A. is disposed of as withdrawn. No costs.

*Wll*  
MEMBER(J)